

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:417
ANSWERED ON:27.07.2010
ELECTRONIC TOLL COLLECTION
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Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details of estimated losses incurred by the National Highways Authority of India due to toll evasion, in the last three years;
- (b) whether the Government proposes to introduce electronic toll collection lanes on the National Highways to plug revenue leakages;
- (c) if so, the details thereof; and
- (d) the extent to which introduction of e-toll collection is likely to check such revenue leakages?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF ROAD TRANSPORT & HIGHWAYS (SHRI R.P.N. SINGH)

(a): In case of collection of user fee by the Directorate General of Resettlement (DGR) sponsored Ex – Servicemen on Public Funded Projects and BOT (Annuity) projects, the actual collection is deposited in National Highways Authority of India (NHAI) account by the DGR Agency. As such, it is not possible to estimate the exact losses incurred by NHAI due to toll evasion except for those cases that come to notice during inspections, discreet observations and surprise checking of the fee plazas conducted by NHAI to prevent revenue loss through empanelled security agencies and NHAI staff. On the basis of such observations and checks reporting evasion of revenue, necessary penalties are being imposed on the fee collecting agencies apart from termination of the contracts, black listing of the fee collecting agencies as per terms and conditions of the contract with the DGR sponsored Ex - Servicemen.

(b) to (d): Yes, Madam. Ministry of Road Transport & Highways, had constituted a Committee under the Chairmanship of Shri Nandan Nilekani, Chairman, Unique Identification Authority of India (UIDAI) and representatives of NHAI, Ministry of Road Transport & Highways as also professional experts from IIT Delhi and IIT Delhi, to examine all technologies available for Electronic Toll Collection and to recommend the most suitable one for implementation throughout India. The Committee submitted its report on 02.07.2010. Electronic Toll Collection (ETC) envisages use of Radio Frequency Identification (RFID) technology complying to ISO 18000 6-C for use in all toll plazas of National Highways in India. The system should meet the following requirement with high degree of reliability:-

- (i) Vehicles should be uniquely identified and classified through On Board Unit (OBU), say Tag and the Road Side Unit, say Reader, once it passes through the toll gate;
- (ii) Toll should be immediately charged from the vehicle once it passes through the toll gate by debiting the user tag-card;
- (iii) Different toll operators should be able to realize their respective toll and should have access to the toll collection data;
- (iv) Violation in toll collection should be detected;
- (v) The cost to users should be low for acceptability by road users to achieve penetration.